

Annexure-1

Name of the corporate debtor: SARNAMOY PLASTIC SACK MANUFACTURING PRIVATE LIMITED; Date of commencement of liquidation: 28.06.2021; List of stakeholders as on: 16.08.2021

List of secured financial creditors

(Amount in Rs)

| SL No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|--------|----------------------|---------------------------|--------------------|---------------------------|-----------------|-------------------------------------|--|------------------------------|-----------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | | | | | | % share in total amount of claims admitted |
| 1. | Punjab National Bank | 13.07.2021 | Rs. 7,24,07,284.00 | Rs. 7,23,87,437.00 | Loan | YES | YES | *** | YES | 96.48% | NIL | NIL | Rs. 19,847.00 | NIL | Amount of claim admitted is Exclusive of CIRP expense of Rs 1863909.50 which was paid by PNB up to liquidation commencement date & Rs19,847.00 has not been admitted due to difference in interest calculation . |

Term Loan:

Primary:

- 1) Exclusive hypothecation charge on company's all the movable and immovable assets both fixed and current relating to the project, present and future.
- 2) Exclusive equitable Mortgage on factory building including plant and machineries, furniture, fixture and electronic installations thereon, present and future, but excluding land situated at sector II, Plot No. 37A & B, comprising Dag No. 158, Khatian No. 448, Mouza: Uttar Simulberia, Vill: Birsa Pratapnagar, Police Station Ramnagar, District: Sought 24 Parganas, West Bengal and Measuring 5850 sq.mt of Rs 525.20 Lac dated 05.10.2016.

CC/PC cum FBP/FBD

- 3) Hypothecation of entire current assets of the company comprising of raw material, WIP, Finished Goods, Consumable stores & spares, Book debts, export bills etc. both present & future.

LC (I & F)

- 4) Relative Document covering import/ Purchase of raw materials, Stores & Spares etc.

LG (I & F)

- 5) Counter Guarantee of the company

N.B - Extension of charge of the primary securities available for LC & LG

Additional

- 6) Extension of equitable mortgage of property situated at "factory para", chiriamore, kaikhali, valued at Rs305.78 lac (Fair market value) dated 22.03.2018 in the name of Sri Deshbandhu saha, Sri Chittaranjan Saha, Sri Manoranjan Saha.
- 7) Personal Guarantee of all 3 directors namely Sri Deshbandhu saha, Sri Chittaranjan Saha, Sri Manoranjan Saha of net worth of Rs 5.45 Lac as on 31.03.2016.